

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

All Pr. District and Session Judges.

No: 40363-84/Ac Date 29/2/16.


Subject :- Review meeting of Director Finance/FA&CAO.

Sir,

Attached please find herewith the communication received from Financial Advisor & CAO, Department of Law Justice and Parliamentary Affairs, Civil Sectt. Jammu with the request to circulate the same among all the Presiding Officers working under your control. The requisite information as sought by the Law Department may be collected from the officers working under your control and thereafter, a consolidated information may be transmitted to this office within two days so that same could be transmitted to the concerned Department.

The matter be treated as most urgent and your reply shall reach this office within two days positively by return Fax. (FAX No. 2531421, 2533113).

Yours faithfully


(Ram Singh) 29/2

Dy.Registrar (Accts)



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
CIVIL SECRETARIAT

*The Registrar General
High Court, Jammu*

No:-LD(Accts)/2015-16/Review Meeting/1263-1276. Dated:- 24-02-2016

Subject:- Review meeting of Director Finance/FA&CAOs.

Sir,

Director General, Accounts and Treasuries, Finance Department vide U.O.No:-DGAT/PS/DR/79 dated:-23-02-2016 has intimated that Commissioner/Secretary to Government, Finance Department has desired to review the working of Director Finance/FA&CAOs posted in the Administrative Departments and has accordingly advised to submit the information with regard to pending Audit Paras, Draft Paras, Revenue Realization, Status of suspense accounts particularly in respect of Stocks and Temporary Advance, Status of National Pension System (NPS) and also details of Bank Accounts within a weeks time positively

Accordingly, I am directed to request you to kindly furnish the above mentioned information within two days positively. So that the same could be consolidated and forwarded to the Finance Department.

Matter may kindly be treated as MOST URGENT.

Yours faithfully

[Signature]
Financial Advisor & CAOs
Department of L, J & PA

Copy to:-

1. Private Secretary to Comm/Secy to Government, Law, Justice and PA Department for information of Comm/Secy Law Department.

*DR (AcS)
24.02.16*

*Circular to the
letter as the
the direction to
reply send the
Mentioned with any delay
Contact me
4087 Urgent matter 30/2*